

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
SUPPLEMENTARY CAUSE LIST DATED 30.08.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|-------------------------|
| 1. | I.A. No. 2705 of 2019 in Comp. App. (AT) No. 346 of 2018 | Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. | S. Ramdakantha | Gauri Rastogi |

By Order

-sd/-
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